

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4644
ANSWERED ON:11.08.2014
LOCATION BASED SERVICES
Yeddyurappa Shri B. S.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government had amended all licence agreements of cell phone service providers and asked them to implement a plan of Location Based Services (LBSs) over a three-years period;
- (b) if so, the details thereof along with the deadline fixed for implementation of the said plan;
- (c) the details of the accuracies achieved by the service providers in implementation of LBS along with the names of the cellphone service providers who have not complied with the guidelines so far; and
- (d) the fresh steps taken by the Government to ensure strict implementation of LBS?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

(a) to (d) Madam, Access Service license agreements were amended on 31.05.2011 to provide Location Based Services as per mandate (Annexure-I). In reports towards status of Location Based Services as on 31.05.2014 submitted by Telecom Service Providers, certain issues regarding technological and financial constraints have been raised. The same is under examination for taking further steps to implement Location Based Services.